GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO. 3304 FOR ANSWER ON 09.08.2023

TULSIDAMAR DOLOMITE MINE

3304. SHRI VISHNU DAYAL RAM:

Will the Minister of STEEL be pleased to state:

- (a) whether it is a fact that the Tulsidamar Dolomite Mine which was operated by the SAIL in Garhwa District of Jharkhand shut down due to non-renewal of lease and if so, the details thereof:
- (b) whether the 730 labourers working at the mines before its closing registered under B-pharma in the said mine and the payment not released to them for their earlier tenure and if so, the details thereof;
- (c) whether the Government intends to employ these unemployed labourers and pay their arrears; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

- (a) No, Sir. The operation of Tulsidamar Dolomite Mines operated by SAIL in Garhwa District of Jharkhand got suspended/shut down as Govt. of Jharkhand stopped issuance of "Transit Challan" on JIMMS portal w.e.f. 16.02.2020 even though Mining Lease was valid at that point of time (till 31/03/2020).
- (b) For the payment for full and final settlement, a Memorandum of Settlement (MOS) was mutually arrived under section 18(1)D of the Industrial Dispute Act, 1947 between Management and workmen represented by the Operating Trade Unions namely NMDC Mines Worker's Union(affiliated to AITUC), Bokaro Steel Workers' Union (affiliated to INTUC) and Palamau Pramandal Khan Mazdoor Sangh(affiliated to HMS) at Patna on 28th January, 2022. In accordance with conciliation proceedings dated 28/01/2022 in the office of Central Govt. Labour Authority, the payment for full and final settlement has been paid directly in the bank accounts of the contract labourers registered under Form "B", by their employer i.e. the contractors.

(c)&(d): Does not arise in view of (b) above.
